

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

T.C.P No. 85/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Mr. Hemant Navnitlal Sheth & Ors.
V/s.
M/s. Antop Hill Warehousing Co. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398, 237b of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

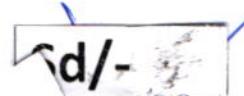
S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER
TCP 85/237b/NCLT/MB/MAH/2012

None present. List this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

d/-

B.S.V. PRAKASH KUMAR
Member (Judicial)